

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK**

O.A.NO. 817 of 2010
Cuttack this the 12th day of February, 2013

CORAM

**HON'BLE MR. A.K. PATNAIK, MEMBER (J)
HON'BLE MR. R. C. MISRA, MEMBER (A)**

.....

Dr. Raghunath Pradhan,
aged about 62 years,
S/o. Late Lalu Pradhan,
Raghunath Niwas,
Ayodhya Nagar, 3rd Lane,
Berhampur-760010,
Dist-Ganjam, Orissa,
Ex-Chief Medical Officer (NFSG),
Postal Dispensary,
Berhampur-760010,
Ganjam.

.....Applicant

(Advocates: M/s. S.K.Dash, A.K.Otta, B.P. Dhal)

VERSUS

Union of India Represented through

1. The Secretary,
Ministry of Health and Family Welfare,
Department of Health,
Government of India,
New Delhi.
2. Director General (Posts),
Dak Bhawan,
New Delhi-11001.

..... Respondents

(Advocate: Sri Mr. U.B. Mohapatra)

R. V. Mohapatra

ORDER(Oral)

MR.A.K.PATNAIK, MEMBER(J):

Heard Mr. B.P.Dhal, Ld. Counsel for the applicant, and Mr. U.B.Mohapatra, Ld. Sr. Central Govt. Standing Counsel appearing for the Respondents, on whom a copy of this O.A. has already been served.

2. This case was listed for admission on 21.12.2010 on which occasion none appeared for the applicant. Therefore, the matter was directed to be listed as and when moved. Accordingly, this matter has been listed today.

3. This being a matter of 2010 and the representation has been made by the applicant to the Secretary, Ministry of Health and Family Welfare (Respondent No.1) on 04.09.2009 and also we are not aware of the present status of the representation, at this stage, we dispose of this O.A. by directing Respondents to consider the representation (if it is still pending) and dispose of the same by way of a reasoned and speaking order and communicate the result thereof to the applicant within two months from the date of receipt of this order.

4. With the aforesaid observation and direction, the O.A. stands disposed of at the stage of admission itself.

5. Let copy of this order along with paper book be transmitted to Respondent No. 2 at the cost of the applicant for which Mr. Dhal, Ld.

Q

Allen

Counsel for the applicant, undertakes to file postal requisites by
15.02.2013.


(R.C. MISRA)
MEMBER(A)


(A.K. PATNAIK)
MEMBER(J)

RK

